

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 12<sup>th</sup> July, 2022.**

**No. LJ (A) 83/2021/166** - In exercise of powers conferred under Section 25 of the Code of Criminal Procedure Code, 1973, the Governor of Meghalaya is pleased to appoint the following Advocates as Asst. Public Prosecutor/Asst. Govt. Pleader with their headquarter in the District as indicate against each with immediate effect and until further orders: -

District	Name	Headquarter
South West Garo Hills, Ampati	1. Shri Chenang B. Sangma	Tura
	2. Miss Bidana N. Marak	Tura
	3. Miss Twinkle D. Sangma	Tura
West Garo Hills, Tura	1. Smti Trishna Moni Hajong	Tura
	2. Smti Krickchi Ch. Marak	Tura
	3. Smti Genevieve Momin	Tura
	4. Shri Achintya Hajong	Tura
	4. Smti Thakkime B. Marak	Tura
	5. Smti Silse R. Sangma	Tura
	6. Shri Kingbirth S. Sangma	Tura.

Sd/-  
Secretary to the Govt. of Meghalaya,  
Law Department.

**Memo No. LJ (A) 83/2021/166-A,**

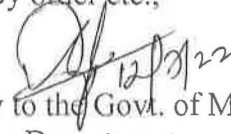
**Dated Shillong, the 12<sup>th</sup> July, 2022.**

Copy forwarded to:-

1. The Advocate General, Meghalaya , High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioners, South West Garo Hills Ampati/ West Garo Hills, Tura.
4. The District & Session Judges, South West Garo Hills Ampati/ West Garo Hills, Tura.
5. All Superintendents of Police, South West Garo Hills Ampati/ West Garo Hills, Tura.
6. The Accountant General ( A &E), Meghalaya, Shillong- 793001.
7. Advocate concerned. Charge report of assuming charge as Asst. Public Prosecutor/Asst. Govt. Pleader along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6 (six) months.

8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Tura Bar Association, Tura.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, South West Garo Hills, Ampati/West Garo Hills, Tura.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order etc.,



Addl. Secretary to the Govt. of Meghalaya,  
↳ Law Department.